

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

EXECUTION APPLICATION NO. 10 / 2023

In

ORIGINAL APPLICATION NO. 214 / 2021

In the matter of:

Shailesh Singh

.....Applicant

Versus

Central Pollution Control Board & Ors.

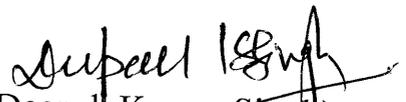
.....Respondent(s)

NDOH:- 15.01.2024

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Filed by:


 (Deepak Kumar Singh)
 Senior Environmental Engineer,
 Delhi Pollution Control Committee

Delhi

Dated : 11.01.2024

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE (DPCC) WITH RESPECT TO ORDER DATED
20.10.2023**

1. That this Hon`ble Tribunal has taken up the above referred matter on 20.10.2023 and ordered as follows :

“5. Hence , we direct the DPCC to further examine the matter and file fresh report within eight weeks. The Project Proponent also seeks time to cure the deficiencies pointed out in the report. Learned Counsel for the Project Proponent has submitted that the deficiencies will be cured within four weeks. Accordingly, joint Committee will carry out the inspection after four weeks and disclose the status of compliance of environmental norms found on the spot.....”

6. List this matter on 15.01.2024.”

2. That an inspection of the Ghazipur Slaughter House was carried out by the Joint Committee of CPCB and DPCC on 05.10.2023. During inspection 1750 KLD ETP of Slaughter House and 250 KLD ETP of Rendering Plant found operational. Bypass observed during the inspection on 07.08.2023 was found blocked using brick masonry. However, two new bypasses were observed inside the premises of Rendering Plant and untreated effluent was being

discharged from both of them into the open drain. Since the Analysis Results of the samples drawn by the Joint Committee were awaited the Report of the Joint Committee could not be filed before the Hon'ble Tribunal.

Copy of the report of the Joint Committee of CPCB and DPCC of the inspection carried out on 05.10.2023 is at **Annexure-1.**

3. That Lessee (Operator of Ghazipur Slaughter House) vide letter dated 29.11.2023 submitted compliance report along with test reports of ETPs through letter dated 29.11.2023 of Municipal Corporation of Delhi with respect to the deficiencies observed by team of CPCB & DPCC during inspection on 05.10.2023.

Copy of the letter dated 29.11.2023 of Lessee (Operator of the Ghazipur Slaughter House) received from MCD vide letter dated 29.11.2023 is at **Annexure-2.**

4. That in compliance to the order passed by this Hon'ble Tribunal on 20.10.2023, the Joint Committee of CPCB and DPCC inspected Ghazipur Slaughter House on 28.12.2023.

Copy of the report of the Joint Committee of CPCB and DPCC of the inspection carried out on 28.12.2023 is at **Annexure - 3.**

The observations as per the Inspection Report dated 07.08.2023 and compliance status as observed by the Joint Committee on 28.12.2023 as mentioned in the Table-1 of the report of the Joint Committee are given in following Table :

	Observation as per inspection report dated 07.08.2023.	Compliance status as observed by Joint Committee on 28.12.2023
1	During joint inspection, untreated effluent was found to be bypassed from slaughtering area and rendering plant in to open drain leading to River Yamuna, having Lat: 28.6285333 Long: 77.3329325 and Lat: 28.6285359 Long: 77.3329318, respectively.	Untreated effluent from all areas into the open drain leading to the Yamuna river was found blocked by the concrete structure. No bypass system of untreated effluent was observed on the day of inspection.

2	Detailed analysis of the data provided by CPCB's laboratory of drinking water samples collected on the day of inspection and detailed analysis of water balance could not be done, due to presence of bypass at two places and also non-installation of flow meter at outlet of pipeline from which treated water is being sprayed at Ghazipur Dumpsite.	The details of water balance are attached in Annexure-1(D). The unit has installed flow meter at outlet of pipeline from which treated water is being sprayed at Ghazipur dumpsite.
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5. That the Bacteriological quality (Total Coliform , Fecal Coliform and E Coli) of fresh water used in slaughtering area, potable water storage tank, Inlet of RO/Nano Filtration, Outlet of Nano Plant and Outlet of RO , analysed in the laboratory of CPCB and mentioned in Table-2 of the report of the Joint Committee is given in following Table :

S. No.	Parameters	Fresh Water used in Slaughtering area	Potable water storage tank	Inlet RO/Nano Filtration	Outlet of Nano	Outlet RO
1	Total Coliform (MPN / 100 ml)	26	13	79	< 1.8	< 1.8
2	Fecal Coliform (MPN / 100 ml)	26	23	79	< 1.8	2
3	E Coli (MPN / 100 ml)	110	33	79	< 1.8	13

Note : 1.8 MPN / 100 ml indicates that the probability of presence of Coliform in the sample is Zero.

6. That as per the observations of the Joint Committee during inspection on 28.12.2023, both ETPs found functional / operational. No By-pass of effluent was observed. The unit has blocked / closed all Bypasses by concrete masonry. Effluent treated through RO / Nano can be used in washing of meat after slaughter in the unit which will reduce the fresh water consumption by about 224 KL/ month.

4

As per the Water Balance Sheet (Annexure – C of the report of the Joint Committee at Annexure – 3), total water requirement is 233 KLD. 134 KLD of fresh water is purchased through tankers and 105 KLD is used as recycled water of RO/Nano permeates (Total 239 KLD). 360 KLD is the treated effluent available from both the ETPs of Slaughter House and Rendering Plant and used in Gardening (41 KLD), Offal Washing / Lairage and Animal Washing (55 KLD), in Rendering Plant (51 KLD), taken by MCD Tankers (26 KLD), in RO / Nano Plant [175 KLD, Rejects of RO / Nano Plant i.e., 70 KLD is used by MCD in Horticulture / sprinkling on Ghazipur Dumpsite] and balance 12 KLD treated effluent is stored in collection tank.

7. That following are the major conclusions mentioned in the report of the Joint Committee of CPCB and DPCC of the inspection carried out on 28.12.2023:

- (i) No bypass system of untreated effluent was observed on the day of inspection. Bypass systems mentioned in the inspection report dated 07.08.2023 were found blocked by concrete structure.
- (ii) The unit shall install Online Continuous Effluent Monitoring System (OCEMS) at the outlet of ETP of the rendering plant and ensure connectivity with the servers of CPCB / DPCC.
- (iii) The unit should ensure connectivity of OCEMS installed at the outlet of ETP of slaughterhouse to the server of CPCB/DPCC.
- (iv) As per the direction of Hon'ble NGT's order dated 11.07.2023, the details of water balance are attached (Annexure- C of the report of the Joint Committee).
- (v) Before the installation of RO/Nano filtration the consumption of potable water was around 3314 KL/month. After the installation of RO/Nano filtration the consumption of potable water has reduced to around 3090 KL/month.
- (vi) The wastewater quality at inlet/outlet represents ideal concentration of wastewater of Slaughterhouse and meeting the prescribed notified norms.
- (vii) The unit has appointed CLRI for environmental audit of the ETP. However, the detailed report has not yet been submitted by CLRI to MCD.
- (viii) As reported by MCD, the engineering department of MCD is in the process of establishment of Ingesta / dung drying plant. It is also informed that the

tenders have been floated for the fifth times and two bids have been received, which have been examined. The MCD should expedite installation of Bio-methanation Plant / Ingesta / dung drying plant at the earliest.

(ix) MCD has not deposited Environmental Compensation (EC) of Rs. 50 Lakhs levied for non-installation of bio-methanation plant till date.

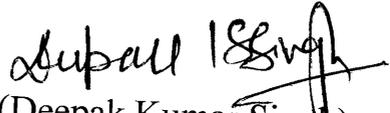
(x) MCD may use Nano permeate for washing of meat. Reject of water of RO/Nano can be used for washing of Omasum, floor washing and spraying at SLF site.

8. That as per the minutes of the meeting of the District Advisory Committee under the Chairmanship of District Magistrate (East) held on 05.12.2023, the District Advisory Committee has approved for extracting the ground water for operation and maintenance of Gazipur Slaughter House with previous conditions upto 31.05.2024 or till commissioning of 99 Nos bore wells for which Advisory Committee granted permission in the meeting held on 18.07.2023, whichever is earlier with conditions for submitting the monthly reports of flow meter / piezo meter and RO / Nano Filtration Plant.

Copy of the minutes of the meeting of the District Advisory Committee held on 05.12.2023 is at Annexure-B of the report of the Joint Committee at **Annexure - 3.**

9. That DPCC has extended the validity period of Consent to Operate on 22.09.2023 for a period of six months with terms and conditions including condition that MCD shall install Bio-methanation / Ingesta / Dung Drying Plant within six months from the date of issue of consent. Copy of the consent order dated 22.09.2023 has already been submitted to the Hon'ble Tribunal vide action taken report filed on 19.10.2023.

10. That the above action taken report may please be taken on record.


(Deepak Kumar Singh)

Senior Environmental Engineer,
Delhi Pollution Control Committee

Delhi
Dated : 11.01.2024

Joint Inspection Report of Ghazipur Slaughterhouse owned by Municipal Corporation of Delhi (MCD), Ghazipur, Delhi – 110096

In compliance of Hon'ble NGT order dated 11.07.2023 in E.A. No. 10/2023 in O.A. No. 214/2021 in the matter of Shailesh Singh Vs. CPCB & Ors.

Background

The Hon'ble NGT in E.A. No. 10/2023 in O.A. No. 214/2021 order dated 11.07.2023 in the matter of Shailesh Singh Vs. CPCB & Ors, passed the following order:

"..... We find that report has not explained the facts as per order dated 4.07.2022 particularly with reference to operation of Nano filtration plant and incorporating conditions on utilization of treated effluents within the premises and for utilization at other locations and mentioning in CTO.

Similarly, waster balancing has not been detailed out. Water consumption for September, 2021 has been 342 KLD and what is the present level of water being consumed from borewell and through tankers (if any), has not been mentioned. Further CTO has been granted for discharge of 929.5 KLD industrial effluent which is very high considering that nano filtered water has to be recycled back to a maximum extent. Thus more factual report is necessary.

3. Learned Counsel for the applicant has submitted that no action has been taken by the Authorities to execute the order. Learned counsel for the Respondents has submitted that actions have been taken by the authorities and matter is in process for taking further remedial action in accordance with the order of this Tribunal.

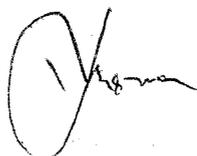
4. An I.A. No. 620/2023 has been filed with a prayer to extend time for implementation of Biomethanation plant/Ingesta/Dung Drying Plant by another six months.

5. Since the authorities have to take action according to the internal departmental rules thus initially, we grant three months time to take further necessary action in compliance of the order and further have to submit report with all details after three months by e-mail at judicialngt@gov.in.

DPCC and CPCB need to continue the monitoring on regular bases and give status on water balancing and proper CTO conditions.

6. List this matter on 20th October, 2023."

In compliance of the aforesaid order of Hon'ble Tribunal, inspection of the Ghazipur Slaughterhouse was carried on 07.08.2023 (Report attached as Annexure-A) & 05.10.2023 by the Joint Committee comprising officials from CPCB and DPCC namely; Shri Y.N. Mishra, Scientist 'C', CPCB and Shri R. K. Sharma, Environmental Engineer, DPCC. During the inspection the unit was found operational.




Details about M/s Delhi Food Processing Complex (Meat), MCD, Ghazipur, Delhi

Municipal Corporation Delhi (MCD) is responsible for providing various civic services within the limits of the Corporation of Delhi including creation of required infrastructure for a modern slaughterhouse facility and its operation. For environmental, health and regulatory reasons, it was decided to relocate the then 'Idgah Slaughterhouse' to Ghazipur, Delhi by constructing a modern slaughterhouse and to provide the wholesome meat for population of Delhi as well as ensuring the highest standards for hygiene and safety, operational efficiency and environmental management.

The MCD and M/s. Qureshi Intl DS-Max FNF Consortium Pvt. Ltd. (referred as 'the Unit') have mutually agreed for the lease agreement which commenced from 19 January, 2020 at Delhi. The unit has infrastructure for production of frozen boneless buffalo meat, poultry feed supplement (PFS), tallow and blood meal. The details of the unit are as follows:

General Information		
1	Raw material	Live Buffaloes (Halal method) Live Sheep/Goats – (Halal method) Live Sheep/Goats – (Jhataka method)
2	Consented production capacity for Products/By-products	The details provided by the unit are mentioned below: Frozen Meat - Nil Bone Meal - Nil Tallow - Nil Blood Meal - 4 MT/Day (By-product) The unit is also engaged in processing of dead animals by the Rendering Plant, lifted from the various locations of NCT of Delhi. The consent is valid upto 13.03.2024 for maximum slaughtering capacity of 1500 buffaloes and 13,500 Sheep/Goats per day & rendering capacity of 200 large & small animals per day (Annexure-B).
3	Consented Slaughtering capacity	The consent is valid for maximum slaughtering capacity to slaughter 1500 Buffaloes and 13,500 Sheep/Goats per day. Slaughtering of buffalo and sheep/goat was in progress at the time of inspection. As per MCD, presently slaughtering is carried out in two out of three shifts.
Information pertaining to water consumption and wastewater generation		
4	Freshwater source & consumption (KL/day)	<ul style="list-style-type: none"> Out of the 3 borewells, 02 Bore wells of 7.5 HP each provided with electromagnetic flow meters, whereas 01 borewell found sealed. Fresh water is also procured from tankers. Fresh water consumption for the month of September 2023 is 100.67 KLD as per data provided by MCD.
5	Type of flow meter(s)	Electromagnetic flow meters installed on both the bore wells.
6	Flow meter Reading (s)	Please refer to Table 04.

7	Status of NOC from CGWA/Delhi Jal Board for ground water extraction	MCD has applied for renewal of permission for ground water extraction from DJB on 22.09.2023 (Annexure-C).
8	Consented maximum wastewater discharge (KLD)	Domestic: 28 KLD; Industrial: 929.5 KLD
9	Consent Status under the Water Act, 1974	The Consent issued by the DPCC is valid up to 13.03.2024
10	Treated Wastewater discharge (KL/day)	Log book submitted by MCD vide their reply dated 19.09.2023. Outlet of the 1750 KLD ETP gave a reading of 189292.43 m ³ on 05.10.2023.
11	ETP details	The Unit has installed ETP with treatment capacity of 1750 KLD based on Activated Sludge Process. ETP is comprised of primary treatment and secondary treatment followed by tertiary treatment. The unit comprises of Screening, Reaction Tank (02 Nos.), DAF (02 Nos.), Equalisation Tank (02 Nos.), Oil & Grease Trap (OGT), Sludge Thickeners, Wasted Sludge Collection Tank, UASB Reactors (03 Nos.), Aerations Tank (02 Nos.), Secondary Clarifier and Chlorine Contact Tank, Treated Waste water Tank and Sludge Drying Beds, UF, Nano- filtration & RO plants. The unit has installed Blood Meal Plant (capacity of 10KL) with blood pump, screw pump and agitator (Blood coagulator).
12	Mode of Effluent disposal	Treated effluent is being used in washing of slaughter area, machines, floor washing & tankers to Sanitary Land Fill Site (Ghazipur) for horticulture purposes and water sprinkling on roads/highways.
13	Odour Control	MCD vide their reply dated 19.09.2023, has submitted that " <i>manufacturer i.e., HAAARSLEV DENMARK has installed air cool condenser to suppress the smell originated during the operation of dry rendering plant unfortunately it's become non-functional. A communication by E-mail was made to the M.S HAAARSLEV DENMARK with request to restore the air cool condenser.</i> " The Unit is yet to provide bio-filters to suppress/control the odour from rendering plant.
Information pertaining to Air Pollution		
14	Source of Air Pollution, details of fuel and status of APCDs	<ul style="list-style-type: none"> • Two boilers of 12 TPH and 10 TPH capacity installed by the unit. • PNG is being used as fuel in a boiler of 12 TPH and another boiler is not in use. • Flue gases are discharged into the ambient air through a common stack of 30 mts. height. • The unit has provided 05 DG sets capacity of 500 KVA each. All DG sets have acoustic enclosures. Light Diesel Oil (LDO) is used as the fuel in DG sets.

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Information pertaining to ETP sludge and other solid waste		
15	Quantity of ETP sludge	MCD vide letter dt 19.09.2023 has submitted sludge volume report. Total sludge generation for the period from 07.08.2023 to 31.08.2023 is 2877 Kg.
16	Nature of waste	Organic
17	Facility for storage/ disposal /treatment	Small storage area has been provided for ETP sludge and other wastes. The Unit informed that the ETP sludge is being used as manure.

The observations on 07.08.2023 made against recommendations made by the Joint Committee on 08.06.2023 are given below:

S. No.	Recommendations given by Joint Committee on 08.06.2023	Compliance status as observed by Joint Committee from inspection dated 07.08.2023
1.	MCD should install "Bio-methanation Plant" to treat wastes such as rumen, stomach & intestine contents, dung, agricultural residues, etc. at earliest and should submit detailed plan with regard to utilization of the by-products beyond NCR if used as a fuel.	Bio-methanation Plant not installed to treat wastes such as rumen, stomach & intestine contents, dung, agricultural residues, etc. In this regard, no detailed plan submitted.
2.	MCD should deposit Environmental Compensation of Rs. 50 lakhs imposed by DPCC for non-installation of bio-methanation plant.	EDC not deposited for non-installation of bio-methanation plant.
3.	The discharge of effluents should meet the prescribed notified standards.	The analysis report done in DPCC laboratory of the samples collected during inspection by the Joint Committee indicates that all the parameters except pH are not as per the prescribed standards.
4.	Retention capacity of treated water needs to be increased by MCD for 15 days as per the "Guidelines for Utilisation of treated Effluents in Irrigation" framed by CPCB in the matter of OA No. 348/2017 .	Only 850 KL overall has been identified by MCD for storing treated water during monsoon & winter seasons.
5.	The waste water quality at inlet has low level in terms of BOD, COD, this does not represent ideal concentration of waste water from a Slaughter House. Therefore, MCD should engage an expert government agency of this field, say CLRI, Chennai for Environmental Audit of the Plant including ETP performance evaluation. The report to be submitted to CPCB & DPCC within a period of 3 months.	The quality of wastewater at inlet having low level of BOD, COD, the unit has not engaged any expert agency like CLRI, etc. for environmental audit till date. No report in this regard submitted to CPCB & DPCC till date. The three (3) months' time given for this recommendation will expire on 07.09.2023.
6.	To installed flow meter at the inlet of pipeline, through which the effluent is being passed for Ghazipur dumpsite and maintain logbook of the same.	Flowmeter not installed at the inlet of pipeline, through which the effluent is being passed for Ghazipur dumpsite. No logbook provided for the same during inspection.

As during inspection dated 07.08.2023, a number of deficiencies were observed, based on the inspection findings a SCN for closure/ rectification of deficiencies, u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 as amended to date was issued on 15.09.2023 to the MCD and Project Proponent.

Considering MCD's reply dated 19.09.2023, the Competent Authority in DPCC decided to extend Consent to Operate (CTO) of both Slaughterhouse as well as Rendering Plant for another six months for installation of Bio-methanation / Ingesta / Dung Drying Plant, which expires on 13.03.2024. The facts submitted by the MCD's reply dated 19.09.2023 has been reproduced in the following table:

S. No.	Observation of DPCC on 07.08.2023	Action taken report submitted by MCD on 19.09.2023	Observations on 05.10.2023
1	During the inspection, ETP found defunct/ non - operational as there is no sludge generation. It was observed that the untreated effluent discharged into open drain leading to River Yamuna at Lat: 28.6285333; Long: 77.3329325.	The Effluent Treatment Plant (ETP) of the Slaughterhouse (1750 KLD) is functional and sludge is being generated continuously. The photographs indicating sludge generation and date wise logbook of sludge disposal are enclosed. The online monitoring system is working 24 hours; untreated Effluent is not discharged in any open drain; all the effluent are being transported to main ETP.	During the inspection, 1750 KLD ETP of Slaughterhouse found functional. Out of three only one centrifuge found generating sludge. Unit has blocked the earlier bypass found on inspection dated 07.08.2023 using brick masonry.
2.	Screen chamber of the ETP was found non-operational.	The screen chamber of the ETP is operational and sludge is being separated by gun.	Screen chamber found operational and screening is being filtered out.
3.	Oil & Grease Trap (OGT) found non- operational. Skimmer of the OGT found dried up while slaughtering was going on. Addition of fresh water observed in the OGT. Clean water observed in OGT installed before the reaction tank. Sample collected from the same for analysis.	Oil & grease trap is functional; all the effluent generated from slaughterhouse is being transferred to OGT. No fresh water added in the OGT.	OGT of 1750 KLD ETP found operational. As of now, no effluent is being channelized through it. Wastewater from slaughtering processes is being directly discharge into reaction tank.
4.	Wastewater was found to be recirculating inside the reaction tank.	All Effluents are being sent to the main ETP and to measure the same, flow meter has been	No recirculation was observed in reaction tank and wastewater from

		installed at the outlet of the component tank and inlet of the DAF.	slaughtering processes has been channelized towards the biological units for further treatment.
5.	By-pass observed for the effluent coming from the rendering plant at Lat: 28.6285359 Long: 77.3329318 too.	No Effluent is being discharged into open drain All the effluent generated from the rendering plant has been transfer to the rendering plant ETP of capacity (250) KLD. The drain coming from the Rendering Plant has been blocked by concrete and rendering effluent water has been diverted to component tank.	By-pass observed for the effluent coming from the rendering plant on 07.08.2023 was found blocked using brick masonry. However, two new by-passes were observed inside the rendering plant , premises and untreated effluent was being discharged from both of them into the open drain.
6.	The 250 KLD ETP installed for the Rendering Plant found non- operational.	The rendering plant ETP (250 KLD) is functional. The report of inlet and outlet water of ETP.	The 250 KLD ETP installed for the Rendering Plant found to be operational.
7.	For sludge thickening, 03 Centrifuges installed out of which only 01 centrifuge found operational. However, no sludge generation observed in the ETP's sludge thickening unit located behind the DAF.	Presently two centrifuge machines for sludge thickening are functional, one is in use another is stand by third centrifuge machine removed. The date wise photographs indicating sludge generation and logbook along with SLF weighing slip of sludge disposal are enclosed	Out of three only one centrifuge found generating sludge.
8.	Process flow diagram (PFD) of the ETP available near OCEMS and UF, Nano-filtration & RO plants.	The flow chart of ETP and RO Nano Plant is displayed at the site.	PFD of the 1750 KLD ETP available near OCEMS and UF, Nano-filtration & RO plants are displayed at the site.
9.	At the outlet of the ETP flow meter installed gave a reading of 176547.07 m ³ & sample collected from the same for analysis.	The logbook of each flow meter of ETP is already maintained (inlet and outlet). The fresh analysis report issued by DPCC in enclosed.	Please refer Table No. 4.
10.	For groundwater extraction, the unit has installed three borewells inside their	The logbook of ground water extraction for each borewell is being maintained.	Please refer Table No . 4.

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	premises. Out of the 3 borewells, 02 found operational with flow meter readings as 11078.074 m ³ & 23255.112 m ³ whereas 01 borewell found sealed.		
11.	For tertiary treatment, the unit installed RO plant as well as Nano-filtration plant.	The tertiary treatment of ETP treated water is being passed through DMF, UF, RO & Nano Plant, CPCB has already collected sample of inlet and outlet water from RO Nano Plant.	Samples were collected. Please refer Table No. 1 & 2.
12.	The Unit has not provided bio-filters to suppress/control the odour from rendering plant.	The manufacturer i.e., HAARSLEV DENMARK was installed air cool condenser to suppress the smell originated during the operation of dry rendering plant, unfortunately it's become nonfunctional. A communication by E-mail was made to the M/S HAARSLEV DENMARK with request to restore the air cool condenser.	The Unit is yet to provide bio-filters to suppress/control the odour from rendering plant.

MCD has submitted chart of water balance for the month of September, 2023 in KLD:

Fresh Water			Total Fresh water	ETP Inlet Water	ETP treated Outlet Water	Offal Washing / Gardening	ETP Treat Water Used in RO / Nano Plant	Dead Animal / Boiler / Rendering	MCD Tanker	Total treated Water Usage	Balance Water
BW#1	BW#2	Tanker									
25.53	43.97	31.17	100.67	299.97	224.98	61.97	77.90	37.40	29.33	206.7	18.38

Water consumption as per details submitted by MCD for this period is not reliable for carrying out detailed water balancing of the unit(s) as data cannot be relied upon due to presence of by-passes at various locations observed during inspections dated 07.08.2023 and 05.10.2023.

During the inspection dated 05.10.2023, samples were collected jointly by CPCB and DPCC. The inferences from analysis reports of freshwater, wastewater, treated wastewater & nano-filtered and RO treated water are as under:

Table no. 1: Bacteriological quality of Drinking water as per BIS (2012 (IS 10500: 201 2)
(Analysed in the Laboratory of CPCB)

S.NO.	Parameters	Fresh Water used in Slaughtering area	Bore well	Inlet RO/Nano Filtration	Outlet Nano	Outlet RO Outlet
1	Total Coliform MPN/100ml	Positive	Positive	Positive	Negative	Positive
2	Fecal Coliform MPN/100ml	Positive	Negative	Positive	Negative	Negative
3	E.Coli MPN/100ml.	Positive	Negative	Positive	Negative	Negative

Note: 1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is Zero. *most probably No. it is used to calculate the concentration of microorganism (total coliform)*

Table no. 2: General Parameters of Drinking water as per BIS (2012 (IS 10500: 2012)
(Analysed in the Laboratory of CPCB)

S. No.	Parameters	Borewell	Fresh Water used in Slaughtering area	Inlet RO /Nano Filtration	Outlet		General Standards
					RO filtration	Nano filtration	
1	Total Alkalinity as CaCO ₃	416	414	233	33	33	200
2	SO ₄	170	141	136	08	10	200
3	NO ₃ -N	6.56	6.29	4.85	2.06	3.42	45
4	Color (CU)	BDL	BDL	BDL	BDL	BDL	5
5	pH	7.6	8.0	8.1	7.3	9.6	6.5-8.5
6	TDS	1584	1368	1046	72	94	500
7	Total Hardness as CaCO ₃	737	470	458	120	89	200
8	Cl	493	399	274	26	25	250

*All parameters are in mg/l except pH.

Table no.3: Report of the sample analysed in the DPCC Water Laboratory

S. No	Location	pH	TSS	O&G	COD	BOD	Phosphates Total	MLSS
Prescribed Standard		5.5 - 9.0	50	10	250	30	5	-
1.	Influent of 1750 KLD ETP	6.9	420	24.4	880	372	50.4	-

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		pH	TSS	ODG	COD	BOD	Phosphate	
2.	Effluent of 1750 KLD ETP	7.3	118	8.4	308	82	26.8	-
3.	Influent of 250 KLD	6.9	436	23.6	704	356	46.1	-
4.	Effluent of 250 KLD ETP	7.2	408	22.4	656	332	42.0	-
5.	By-Pass-1 in Rendering Plant	7.2	628	32	1360	416	112.5	-
6.	By-Pass-2A in Rendering Plant	7.5	654	35.2	1472	408	126.9	-
7.	By-Pass-2B in Rendering Plant	7.1	706	38.4	1720	476	102.3	-
8.	Aeration Tank of 1750 KLD ETP	-	-	-	-	-	-	840
9.	Aeration Tank of 250 KLD ETP	-	-	-	-	-	-	520

*All parameters are in mg/l except pH

Table no.4: Reading of flowmeters installed at Borewell and ETPs.

Borewell			ETP Outlet	
	No. 1	No. 2	1750 KLD	250 KLD
Cumulative Readings as on 07.08.2023	11078.074 m ³	23255.112 m ³	Log book submitted by MCD vide their reply dated 19.09.2023. Outlet of the 1750 KLD ETP gave a reading of 189292.43 m ³ on 05.10.2023.	Flow meters not installed
Cumulative Readings as on 05.10.2023	12496.317 m ³	25967.822 m ³		
Volume extracted	1418.243 m ³	2712.71 m ³		
Total groundwater consumption	4130.953 m ³			
Average daily consumption (b/w 07.08.2023 - 05.10.2023)	68.85 m ³ /d			

Observations:

- During the inspection, 1750 KLD ETP of Slaughterhouse found functional/ operational. However, out of three only one centrifuge found generating sludge. No new bypass observed in slaughtering premises and unit has blocked the earlier bypass found on inspection dated 07.08.2023 using brick masonry.
- Screen chamber found operational and screening is being filtered out.
- Oil & Grease Trap (OGT) of 1750 KLD ETP found operational. However, no treated effluent is being channelized towards it. Wastewater from slaughtering processes is being directed towards reacting tank without passing through OGT.
- No recirculation was observed in reaction tank and wastewater from slaughtering processes has been channelized towards the biological units for further treatment.



- v. By-pass observed for the effluent coming from the rendering plant at Lat: 28.6285359 Long: 77.3329318 was found blocked using brick masonry. However, two new by-passes were observed inside the rendering plant premises and untreated effluent was being discharged from both of them into the open drain.
- vi. Samples were collected from the both the new bypasses for analysis and found exceeding the prescribed parameters as observed in DPCC water lab report.
- vii. Out of three only one centrifuge found generating sludge.
- viii. Process Flow Diagram of the 1750 KLD ETP available near OCEMS and UF, Nano-filtration & RO plants are displayed at the site.
- ix. Log book submitted by MCD vide their reply dated 19.09.2023. Outlet of the 1750 KLD ETP gave a reading of 189292.43 m³ on 05.10.2023.
- x. Log book submitted by MCD vide their reply dated 19.09.2023. Flow meter gave a reading as 12496.317 m³ & 25967.822 m³ on 05.10.2023.
- xi. No new bypass observed in slaughtering premises and unit has blocked the earlier bypass found on inspection dated 07.08.2023 using brick masonry. However, two new by-passes were observed inside the rendering plant premises and untreated effluent was being discharged from both of them into the open drain. Samples are collected from both the locations for analysis.
- xii. Table No. 2 indicates that the effluent treated through RO/Nano can be used in washing of meat after slaughter in the unit, which will reduce the fresh water consumption by about 35 KLD. Presently the unit is using about 100 KLD of fresh water.

Conclusion:

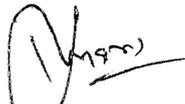
1. During joint inspection, untreated effluent was being by-passed from rendering plant at two locations into an open drain.
2. As per the direction of Hon'ble NGT's order dated 11.07.2023, a detailed water balancing of Slaughterhouse and Rendering plant could not be carried out by the team due to presence of by-pass system at two locations in Rendering plant.
3. The wastewater quality at inlet has low level in terms of BOD, COD, this does not represent ideal concentration of wastewater from a Slaughterhouse. The unit has not engaged any expert agency like CLRI, etc. for environmental audit in stipulated time. However, MCD Slaughterhouse verbally informed that the matter has been discussed with CLRI and report will be submitted by CLRI after completion of auditing.
4. The effluent analysis report indicates that the treated effluent of both ETPs (1750 KLD & 250 KLD) and by-passes are exceeding the prescribed standards.
5. MCD has not installed Bio-methanation Plant/Ingesta/dung drying plant and also has not provided detailed plan to treat wastes such as stomach & intestine contents, dung, agricultural residues, etc. generated from the Slaughterhouse and Rendering Plant.
6. MCD has not deposited Environmental Compensation (EC) of Rs. 50 Lakhs levied for non-installation of bio-methanation plant till date.
7. MCD has not provided storage capacity for storing treated water during monsoon & winter seasons as Retention Capacity of treated water needs to be increased by MCD for 15 days

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as per the "Guidelines for Utilisation of treated Effluents in Irrigation" framed by CPCB in the matter of OA No. 348/2017.

8. MCD may use Nano permeate for meat washing. Reject water can be used for washing of Omasum, floor washing and spraying at SLF sites.

In view of the above non-compliances and the unit being a Grossly Polluting Industry (GPI), DPCC may take a suitable decision on Ghazipur Slaughterhouse (i.e., M/s. Delhi Food Processing Complex (Meat), MCD, Ghazipur, Delhi) and Rendering Plant (i.e., M/s. Delhi Food Processing Complex (Rendering), MCD, Ghazipur, Delhi).



YN Mishra
Scientist 'C'
CPCB, Delhi



RK Sharma
Environmental Engineer
DPCC, Delhi

278 Annexure - 2

**Municipal Corporation of
Veterinary Services Department
Ghaziपुर Slaughter House**

Near Poultry Market, Ghaziपुर, Delhi - 110096
E-mail:-slaughterhousegzp@gmail.com



No. GSH/MCD/2023-24/728

Dated: - 29.11.2023

To

The Incharge, WMC-III
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmir Gate, Delhi - 110006.

9/46/wmc-iii
on 12/11/23

Delhi Pollution Control Committee Dairy No. 141433 30 NOV 2023 WMC-3 Sign. of Receiving Officer

Sir,

A joint inspection of Ghaziपुर Slaughter House and Rendering Plant was carried by the officers of Delhi PCC Delhi Pollution Control Committee and Central Pollution Control Board on 05.10.2023. During this inspection, some observations were observed by them which are to be rectified by the lessee of Ghaziपुर Slaughter House.

On the above observation, the lessee of Ghaziपुर Slaughter House has submitted a compliance report on these observations alongwith photographs. The same are being forwarded to you for kind information and further necessary action, as desired by the lessee of Ghaziपुर Slaughter House.


Dy. Director (VS)/Incharge
Ghaziपुर Slaughter House
29.11.23

Copy to:-

Sh. Mohd. Shahid, Plant Manager, M/s Qureshi Intl. DS-Max-FNF Consortium, Ghaziपुर Slaughter House

M. Qureshi P. S. S. S.
JEE (SP), WMC-3

6/11/23
05/12/23

274 (2295) (2023)
QURESHI INTL DS-MAX FNF CONSORTIUM PVT. LTD.

EXPORTERS & IMPORTERS

1

NO: QIDSMFNF/812/2023

29 Nov 2023

To,
Ref.:

Date :

The Deputy Director (VS)/ Incharge
Ghazipur Slaughter House,
Veterinary Services Department
Municipal Corporation, of Delhi-96

O.S.S.
29/11/23

Sub: -Compliance report against the direction of DPCC & CPCB during the inspection dated 05-10-2023.

Sir,

A joint inspection team of DPCC & CPCB was visited the Ghazipur Slaughter House Complex on 05-10-2023, during the inspection certain observation were noticed by the joint inspection team of DPCC & CPCB, Accordingly the following compliance report along with photos attached for your kind ready reference.

- Water Purchase Report
- Water Balance Sheet
- Effluent Inlet Details Main ETP.
- ETP Outlet details Main ETP.
- RO/Nano Water treatment details.
- Sludge Disposal Details.
- MCD Tankers ETP treated water disposal.
- Inlet Outlet Lab Test Report of both ETP.
- Piezometer Report.
- OCEMS Report.
- MLSS and MLVSS Report.
- Fresh Water Lab Report.
- Photos of Component tank connecting drain and Rendering ETP water drains.

This report may please forwarded to DPCC office.

Thanking you.

Qureshi Intl. DS-MAX FNF Consortium.

Authorized Signatory



Office : EDMC Slaughter House Behind Poultry Market, Ghazipur, Delhi - 110096.
Reg Office : Mujahid House # 19-2-294, Doodh Bowli, Palam Road, Hyderabad - 500 064. (T.S) INDIA
Email : qureshiinternational@gmail.com

Joint Inspection Report of Ghazipur Slaughterhouse owned by Municipal Corporation of Delhi (MCD), Ghazipur, Delhi – 110096

In compliance of Hon'ble NGT order dated 11.07.2023 in E.A. No. 10/2023 in O.A. No. 214/2021 in the matter of Shailesh Singh Vs. CPCB & Ors.

Background

The Hon'ble NGT passed following order on 20.10.2023 in E.A. No. 10/2023 in O.A. No. 214/2021 (I.A. No. 620/2023) in the matter of Shailesh Singh Vs. CPCB & Ors:

"5. Hence, we direct the DPCC to further examine the matter and file fresh report within eight weeks. The Project Proponent also seeks time to cure the deficiencies pointed out in the report. Learned Counsel for the Project Proponent has submitted that the deficiencies will be cured within four weeks. Accordingly, joint Committee will carry out the inspection after four weeks and disclose the status of compliance of environmental norms found on the spot. The report be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. List this matter on 15.01.2024.

In compliance of the aforesaid order of Hon'ble Tribunal, inspection of the Ghazipur Slaughterhouse was carried on 28.12.2023 by the Joint Committee comprising officials from CPCB and DPCC namely; Shri Y.N. Mishra, Scientist 'D', CPCB and Shri M.I. Siddiqui, Assistant Environmental Engineer, DPCC in presence of MCD Deputy Director Shri Akhilesh Sharma and Shri Shaid Manager of M/s. Qureshi Intl DS-Max FNF Consortium Pvt. Ltd. During the inspection, the unit was found operational.

Details about M/s Delhi Food Processing Complex (Meat), MCD, Ghazipur, Delhi

Municipal Corporation Delhi (MCD) is responsible for providing various civic services within the limits of the Corporation of Delhi including creation of required infrastructure for a modern slaughterhouse facility and its operation. For environmental, health and regulatory reasons, it was decided to relocate the then 'Idgah Slaughterhouse' to Ghazipur, Delhi by constructing a modern slaughterhouse and to provide the wholesome meat for population of Delhi as well as ensuring the highest standards for hygiene and safety, operational efficiency and environmental management.

The MCD and M/s. Qureshi Intl DS-Max FNF Consortium Pvt. Ltd. (referred as 'the Unit') have mutually agreed for the lease agreement which commenced from 19 January, 2020 at Delhi. The unit has infrastructure for production of frozen boneless buffalo meat, poultry feed supplement (PFS), tallow and blood meal. The details of the unit are as follows:

General Information		
1	Raw material	Live Buffaloes (Halal method) Live Sheep/Goats – (Halal method) Live Sheep/Goats – (Jhataka method)
2	Consented production capacity for Products/By-products	The details provided by the unit are mentioned below: Frozen Meat - Nil

		<p>Bone Meal - Nil Tallow - Nil Blood Meal - 4 MT/Day (By-product)</p> <p>The unit is also engaged in processing of dead animals by the Rendering Plant, lifted from the various locations of NCT of Delhi. The consent is valid upto 13.03.2024 for maximum slaughtering capacity of 1500 buffaloes and 13,500 Sheep/Goats per day & rendering capacity of 200 large & small animals per day (Annexure-A).</p>
3	Consented Slaughtering capacity	<p>The consent is valid for maximum slaughtering capacity to slaughter 1500 Buffaloes and 13,500 Sheep/Goats per day.</p> <p>Slaughtering of buffalo and sheep/goat was in progress at the time of inspection. As per MCD, presently slaughtering is carried out in two out of three shifts.</p>
Information pertaining to water consumption and wastewater generation		
4	Freshwater source & consumption (KL/day)	<ul style="list-style-type: none"> The unit is meeting its water requirement through supply of water tankers. According to the data provided by MCD, the consumption of fresh water in the month of November, 2023 was 3090 KL.
5	Type of flow meter(s)	Out of 3 borewells, electromagnetic flow meters have been provided in 02 borewells (each 7.5 HP), while both the borewells were found not in use due to non-receipt of NOC from Delhi Jal Board. However, Project Proponent provided permission for extraction of ground water from borewells on 01.01.2024.
6	Flow meter Reading (s)	The unit is not drawing water from the borewells. Therefore, the readings of both the borewells were found to be the same as mentioned in the inspection report dated 05.10.2023
7	Status of NOC from CGWA/Delhi Jal Board for ground water extraction	MCD has obtained permission for ground water extraction from DJB on 11.12.2023 (Annexure-B).
8	Consented maximum wastewater discharge (KLD)	Domestic: 28 KLD; Industrial: 929.5 KLD
9	Consent Status under the Water Act, 1974	The Consent issued by the DPCC is valid up to 13.03.2024
10	Treated Wastewater discharge (KL/day)	Outlet of the 1750 KLD, ETP gave a reading of 46609.76 m ³ on 25.12.2023. The details of discharge of treated water and its recycling are shown at Annexure "C".
11	ETP details	The Unit has installed ETP with treatment capacity of 1750 KLD based on Activated Sludge Process. ETP is comprised of primary treatment and secondary treatment followed by tertiary treatment. The unit comprises of Screening, Reaction Tank (02

		Nos.), DAF (02 Nos.), Equalisation Tank (02 Nos.), Oil & Grease Trap (OGT), Sludge Thickeners, Wasted Sludge Collection Tank, UASB Reactors (03 Nos.), Aerations Tank (02 Nos.), Secondary Clarifier and Chlorine Contact Tank, Treated Waste water Tank and Sludge Drying Beds, UF, Nano- filtration (capacity 160 KL/day @ 20 hour/day) & RO (capacity 1160 KL/day @ 20 hour/day) plants . The unit has installed Blood Meal Plant (capacity of 10KL) with blood pump, screw pump and agitator (Blood coagulator).
12	Mode of Effluent disposal	Treated effluent is being used in washing of slaughter area, machines, floor washing & tankers to Sanitary Land Fill Site (Ghazipur) for horticulture purposes and water sprinkling on roads/highways.
13	Odour Control	MCD vide their reply dated 19.09.2023, has submitted that " <i>manufacturer i.e., HAARSLEV DENMARK has installed air cool condenser to suppress the smell originated during the operation of dry rendering plant, unfortunately it's become non-functional. A communication by E-mail was made to the M/S HAARSLEV DENMARK with request to restore the air cool condenser.</i> " The Unit is yet to provide bio-filters to suppress/control the odour from rendering plant.
Information pertaining to Air Pollution		
14	Source of Air Pollution, details of fuel and status of APCDs	<ul style="list-style-type: none"> ● Two boilers of 12 TPH and 10 TPH capacity installed by the unit. ● PNG is being used as fuel in a boiler of 12 TPH and another boiler is not in use. ● Flue gases are discharged into the ambient air through a common stack of 30 mts. height. ● The unit has provided 05 DG sets capacity of 500 KVA each. All DG sets have acoustic enclosures. Light Diesel Oil (LDO) is used as the fuel in DG sets.
Information pertaining to ETP sludge and other solid waste		
15	Quantity of ETP sludge	Total sludge generation for the period from 02.11.2023 to 29.11.2023 is 2805 Kg. Annexure "D".
16	Nature of waste	Organic
17	Facility for storage/ disposal /treatment	Small storage area has been provided for ETP sludge and other wastes. The Unit informed that the ETP sludge is being used as manure in the parks of MCD and within premises.

In compliance with the recommendations made by the Joint Committee in the inspection report dated 07.08.2023 (Table-1), the corrective measures taken by the unit were verified by the Joint Committee on 28.12.2023, which are as follows:




Table-1

	Observation as per inspection report dated 07.08.2023.	Compliance status as observed by Joint Committee on 28.12.2023
1.	During joint inspection, untreated effluent was found to be bypassed from slaughtering area and rendering plant in to open drain leading to River Yamuna, having Lat: 28.6285333 Long: 77.3329325 and Lat: 28.6285359 Long: 77.3329318, respectively.	Untreated effluent from all areas into the open drain leading to the Yamuna river was found blocked by the concrete structure. No bypass system of untreated effluent was observed on the day of inspection.
2.	Detailed analysis of the data provided by CPCB's laboratory of drinking water samples collected on the day of inspection and detailed analysis of water balance could not be done, due to presence of bypass at two places and also non-installation of flow meter at outlet of pipeline from which treated water is being sprayed at Ghazipur Dumpsite.	The details of water balance are attached in Annexure-C. The unit has installed flow meter at outlet of pipeline from which treated water is being sprayed at Ghazipur dumpsite.

During the inspection dated 28.12.2023, samples were collected jointly by CPCB and DPCC. The inferences from analysis reports of freshwater, wastewater, treated wastewater & nano-filtered and RO treated water are as under:

Table no. 2: Bacteriological quality of Drinking water as per BIS (2012 (IS 10500: 2012) (Analysed in the Laboratory of CPCB)

S.NO.	Parameters	Fresh Water used in Slaughtering area	Potable water storage tank	Inlet RO/Nano Filtration	Outlet Nano	Outlet RO
1	Total Coliform MPN/100ml	26	13	79	<1.8	<1.8
2	Fecal Coliform MPN/100ml	26	23	79	<1.8	2
3	E.Coli MPN/100ml	110	33	79	<1.8	13

Note: 1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is Zero.

Table no. 3: General Parameters of Drinking water as per BIS (2012 (IS 10500: 2012) (Analysed in the Laboratory of CPCB)

S. No.	Parameters	Potable water storage tank	Fresh Water used in Slaughtering area	Inlet RO /Nano Filtration	Outlet		General Standards
					RO filtration	Nano filtration	
1	Total Alkalinity as CaCO ₃	258	245	370	60	40	200
2	SO ₄	115	113	117	18	5	200
3	NO ₂ -N	0.03	0.03	0.06	0.03	BDL	45
4	Color	BDL	BDL	BDL	BDL	BDL	5
5	pH	7.6	7.7	8.4	7.8	7.6	6.5-8.5
6	TDS	1098	792	1136	216	68	500
7	Total Hardness as CaCO ₃	548	400	442	157	111	200
8	Cl	368	281	389	73	28	250

*All parameters are in mg/l except pH.

Table no.4: Report of the sample analysed in the DPCC Water Laboratory

S. No	Location	pH	TSS	O&G	COD	BOD	Phosphates Total	MLSS
	Prescribed Standard	5.5 – 9.0	50	10	250	30	5	-
1.	Influent of 1750 KLD ETP	7.3	656	42.0	2360	1200	50.1	-
2.	Effluent of 1750 KLD ETP	7.5	44	3.2	128	23	2.9	-
3.	Influent of 250 KLD	7.2	684	44.8	2720	1350	53.1	-
4.	Effluent of 250 KLD ETP	7.5	48	4.0	155	26	3.4	-
8.	Aeration Tank of 1750 KLD ETP	-	-	-	-	-	-	2338
9.	Aeration Tank of 250 KLD ETP	-	-	-	-	-	-	2590

*All parameters are in mg/l except pH

Observations:

- During the inspection, both ETPs found functional/ operational.
- No bypass of effluent was observed by the Joint Committee. The unit has blocked/closed all bypasses by concrete masonry. Observed during inspection 07.08.2023 using brick masonry (photographs enclosed).




- iii. Table No. 2 indicates that the effluent treated through RO/Nano can be used in washing of meat after slaughter in the unit, which will reduce the fresh water consumption by about 224 KL/month. As per details of the month of November 2023, provided by the MCD is using about 134 KL/day fresh water.

Conclusion:

1. No bypass system of untreated effluent was observed on the day of inspection. Bypass systems mentioned in the inspection report dated 07-08-2023 were found blocked by concrete structure (photographs attached).
2. The unit shall install Online Continuous Effluent Monitoring System (OCEMS) at the outlet of ETP of the rendering plant and ensure connectivity with the servers of CPCB/DPCC.
3. The unit should ensure connectivity of OCEMS installed at the outlet of ETP of slaughter house to the server of CPCB/DPCC.
4. As per the direction of Hon'ble NGT's order dated 11.07.2023, the details of water balance are attached in Annexure-C.
5. Before the installation of RO/Nano filtration the consumption of potable water was around 3314 KL/month. After the installation of RO/Nano filtration the consumption of potable water has reduced to around 3090 KL/month.
6. The wastewater quality at inlet/outlet represents ideal concentration of wastewater of Slaughterhouse and meeting the prescribed notified norms.
7. The unit has appointed CLRI for environmental audit of the ETP. However, the detailed report has not yet been submitted by CLRI to MCD.
8. As reported by MCD that the engineering department of MCD is in the process of establishment of Ingesta/dung drying plant. It is also informed that the tenders have been floated for the fifth times and two bids have been received, which have been examined Annexure "E". The MCD should install Bio-methanation Plant/Ingesta/dung drying plant at the earliest.
9. MCD has not deposited Environmental Compensation (EC) of Rs. 50 Lakhs levied for non-installation of bio-methanation plant till date.
10. MCD may use Nano permeate for washing of meat. Reject of water of RO/Nano can be used for washing of Omasum, floor washing and spraying at SLF site.


8/11/2024

YN Mishra
Scientist 'D'
CPCB, Delhi


8/11/2024

M.I. Siddiqui
Assistant Environmental Engineer
DPCC, Delhi



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi)

4th & 5th Floor, ISBT Building, Kashmere Gate, Delhi 110006

F. No: DPCC/WMC-III/52/2020/6970

Dated: 22/09/2023

CONSENT ORDER

Name of the Unit	: Delhi Food Processing Complex (Meat)
Address	: MCD, Ghazipur
Consent Order No	: Pocket - B (Near Fish & Poultry Market), Ghazipur, Delhi - 110096
Date of issue	: DPCC/WMC-III/ 22.09.2023
Product/Activity	: Slaughterhouse with Boiler
Manufacturing Activities	: Slaughter of Sheep, Goat, Buffalo and Buffalo Calves
Category Name	: [RED]
Product Capacity	: 1500 Buffaloes and 13,500 Sheep/Goats per day

This Consent to Operate is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under RED Category. This consent is subjected to terms and conditions specified overleaf. This is being issued with reference to your application ID8368403 valid from 14/09/2023 upto 13/03/2024.

Incharge, WMC-III

Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006

o/c

Terms and Conditions

- This consent is valid for maximum slaughtering capacity to slaughter 1500 Buffaloes and 13,500 Sheep/Goats per day.
- This consent is valid only for products and quantity mentioned above. MCD shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- MCD shall install bio-methanation / ingesta / dung-drying plant within six months from the date of issue of this consent.
- MCD should follow the various provisions of "Revised Comprehensive Industry Document on Slaughterhouses" issued by Central Pollution Control Board in October 2017.
- MCD shall follow the guidelines for the utilization of treated effluent in irrigation, which irrigation.pdf are available on the website of CPCB at the web link <http://cpcb.nic.in/NGT/Guidelines-UTE-irrigation.pdf>
- MCD shall follow various provisions of rules and regulations as mentioned in the "Compendium of Indian Standards on Slaughterhouse".
- MCD should strictly comply with the guidelines mentioned in the compendium compiled in compliance of the Hon'ble Supreme Court order dated 17-02-2017 in the matter of WP (Civil) No. 330/2001, Common Cause V/s Govt. of India, W.P. No. 44/2004, contempt petition 124/2015 annexed with W.P. (Civil) No. 309/2003 Laxmi Narayan Modi V/s Govt. of India and Ors.
- MCD shall comply with all applicable provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable Rules notified under Environment (Protection) Act, 1986.
- (a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

(b) Air Pollution Source Details:

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Stack Height
01	D.G Set 500 KVA (03 No.)	Diesel	03	Sulphur Dioxide	Minimum 6.5m from roof of the nearest building

10. The quantity of maximum daily effluent discharge should not be more than the following:

Effluent Discharge Details			
S.No	Effluent Type	Maximum daily discharge	Treatment facility and discharge point
1	Domestic	28 KLD	Septic Tank
2	Industrial	929.5 KLD	ETP

11. MCD shall ensure industrial effluent & emissions should be in conformity with the following standards:

Effluent		
S.No	Parameters	Prescribed Standard
	pH	5.5-9.0
	Total Suspended Solids(TSS)	50.0 mg/l
3	Chemical Oxygen Demand(COD)	250.0 mg/l
4	Bio-Chemical Oxygen Demand (BOD) [3days at 27°C]	30.0 mg/l
5	Oil and Grease	10.0 mg/l
6	Total Kjeldahl Nitrogen	50.0 mg/l
7	Total Phosphates	5.0 mg/l
Emission		
S.No.	Parameter	Prescribed Standard
1	Particulate Matter	150.0 (mg/Nm ³)

Any sources of emission / effluent other than those mentioned in the consent application are not permitted by DPCC.

12. MCD shall ensure that the slaughterhouse should be operated in such a manner that it does not adversely affect the environment. Further, the solid waste generated such as ash etc. is disposed in eco-friendly manner so that it does not pollute ground water, river or any other surface water body source.

R. Khan

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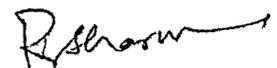
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13. The industrial effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc. should be treated in treatment plant so that the treated effluent should meet prescribed norms.
14. MCD shall use the brine solution or de-freezing in the place of salt to preserve the raw hides to reduce the TDS in the effluent.
15. MCD shall ensure 100% recirculation/reuse of treated water passing through nano-filtration and RO as per the guidelines of CPCB.
16. MCD shall ensure proper destination for unutilized treated water for horticulture/gardening etc. and for storage of the treated water during monsoon & winter seasons.
17. MCD shall use only potable water for washing of meat etc. and drinking purposes. MCD shall assess the quantity of the potable water consumption on daily basis and inform the same to DPCC as well as Delhi Jal Board.
18. MCD shall ensure that the method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
19. MCD shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of Air Act, 1981.
20. MCD should provide the linkage of the CCTV cameras installed at the entry points, lairage, meat processing unit and ETP to DPCC.
21. MCD shall comply with the various conditions of the permission taken from local administration or any other government department.
22. MCD shall ensure compliance of the permission from the concerned authority before ground water extraction and it will be the responsibility of the operator to comply with the various conditions of the permission taken.
23. MCD shall ensure that the ground water samples of the hand pumps near the industry should be got tested annually and the reports of the same should be submitted to the DPCC.
24. MCD shall carry out the calibration of Electro Magnetic Flow meters installed at all water abstraction points on regular basis and shall submit annual report to CPCB & DPCC.
25. MCD shall carry out the calibration of the OCEMS on regular basis and shall submit annual report to CPCB & DPCC.
26. MCD shall submit quarterly monitoring reports of treated effluent from DPCC laboratory, DPCC approved laboratory or any NABL accredited laboratory.
27. MCD shall ensure the continuous and uninterrupted data supply from the OCEMS to CPCB and DPCC.
28. MCD shall only use PNG as a fuel in their facility.
29. MCD shall ensure deployment of qualified personnel to oversee the operation of wastewater treatment system to comply with the conditions laid down vide this consent order apart from complying with the prescribed norms.
30. MCD shall ensure that sufficient green cover should be maintained in and around their premises.
31. MCD shall produce relevant documents and reports during inspections conducted by the officials of DPCC.
32. If the CPCB or DPCC issues the Closure order against the industry, this consent order stands automatically suspended for that period.
33. MCD shall comply with all the recommendations of CPCB empanelled third parties authorized to inspect their premises.

MCD shall comply with all the recommendations of Joint Committee of CPCB and DPCC constituted by Hon'ble NGT in O.A. No. 214/2021 in letter and spirit.

This issues as per approval of the Chairman, DPCC.



EE, WMC-III



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi)

F. No: DPCC | 4th & 5th Floor, ISBT Building, Kashmere Gate, Delhi 110006
WMC-III | 161 | 2021 | 6971

(28)

Dated: 22/09/2023

CONSENT ORDER

Name of the Unit	:	Delhi Food Processing Complex (Rendering) MCD, Ghazipur
Address	:	Pocket - B (Near Fish & Poultry Market), Ghazipur, Delhi - 110096
Consent Order No	:	DPCC/WMC-III/
Date of issue	:	22.09.2023
Product/Activity	:	Rendering Plant with Boiler
Manufacturing Activities	:	Disposal / Processing of Fallen Animals of Delhi and Slaughter House Meat Waste
Category Name	:	[RED]
Product Capacity	:	200 Animals / Day

This Consent to **Operate (Renewal)** is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under **RED** Category. This consent is subjected to terms and conditions specified overleaf. This is being issued with reference to your application ID8376438 valid from 14/09/2023 upto 13/03/2024.

Incharge, WMC-II

Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006

2103
(29)**Terms and Conditions**

1. This consent is valid for maximum rendering capacity of 200 large & small dead animals per day.
2. This consent is valid only for products and quantity mentioned above. MCD shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. MCD should follow the various provisions of "Revised Comprehensive Industry Document on Slaughterhouses" issued by Central Pollution Control Board in October 2017.
4. MCD shall follow the guidelines for the utilization of treated effluent in irrigation, which irrigation.pdf are available on the website of CPCB at the web link <http://cpcb.nic.in/NGT/Guidelines-UTE-irrigation.pdf>
5. MCD shall follow various provisions of rules and regulations as mentioned in the "Compendium of Indian Standards on Slaughterhouse".
6. MCD should strictly comply with the guidelines mentioned in the compendium compiled in compliance of the Hon'ble Supreme Court order dated 17-02-2017 in the matter of WP (Civil) No. 330/2001, Common Cause V/s Govt. of India, W.P. No. 44/2004, contempt petition 124/2015 annexed with W.P. (Civil) No. 309/2003 Laxmi Narayan Modi V/s Govt. of India and Ors.
7. MCD shall comply with all applicable provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable Rules notified under Environment (Protection) Act, 1986.
8. (a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

(b) Air Pollution Source Details:

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameter	Stack Height
1	Boiler (01 No.)	PNG	01	Particulate Matter	30 m from G.L

9. The quantity of maximum daily effluent discharge should not be more than the following:

Effluent Discharge Details			
S.No	Effluent Type	Maximum daily discharge	Treatment facility and discharge point
1	Domestic	1.5 KLD	Septic Tank
2	Industrial	55 KLD	ETP

10. MCD shall ensure industrial effluent & emissions should be in conformity with the following standards:

Effluent		
S.No.	Parameters	Prescribed Standard
	pH	5.5-9.0
	Total Suspended Solids (TSS)	50.0 mg/l
	Chemical Oxygen Demand (COD)	250.0 mg/l
	Biochemical Oxygen Demand (BOD) [3days at 27°C]	30.0 mg/l
5	Oil and Grease	10.0 mg/l
6	Total Kjeldahl Nitrogen	50.0 mg/l
7	Total Phosphates	5.0 mg/l
Emission		
S.No.	Parameter	Prescribed Standard
1	Particulate Matter	150.0(mg/Nm ³)

Any sources of emission / effluent other than those mentioned in the consent application are not permitted by DPCC.

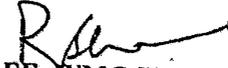
11. MCD shall ensure that the rendering plant should be operated in such a manner that it does not adversely affect the environment. Further, the solid waste generated such as ash etc. is disposed in eco-friendly manner so that it does not pollute ground water, river or any other surface water body source.

Rsu

12. MCD shall use the brine solution or de-freezing in the place of salt to preserve the raw hides to reduce the TDS in the effluent.
13. MCD shall ensure 100% recirculation/reuse of treated water passing through nano-filtration and RO as per the guidelines of CPCB.
14. MCD shall ensure proper destination for unutilized treated water for horticulture/gardening etc. and for storage of the treated water during monsoon & winter seasons.
15. MCD shall ensure that the method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
16. MCD shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of Air Act, 1981.
17. MCD should provide the linkage of the CCTV cameras installed at the entry points, rendering processing unit and ETP to DPCC.
18. MCD shall comply with the various conditions of the permission taken from local administration or any other government department.
19. MCD shall ensure compliance of the permission from the concerned authority before ground water extraction and it will be the responsibility of the operator to comply with the various conditions of the permission taken.
20. MCD shall ensure that the ground water samples of the hand pumps near the industry should be got tested annually and the reports of the same should be submitted to the DPCC.
21. MCD shall carry out the calibration of Electro Magnetic Flow meters installed at all water abstraction points on regular basis and shall submit annual report to CPCB & DPCC.
22. MCD shall carry out the calibration of the OCEMS on regular basis and shall submit annual report to CPCB & DPCC.
23. MCD shall submit quarterly monitoring reports of treated effluent from DPCC laboratory, DPCC approved laboratory or any NABL accredited laboratory.
24. MCD shall ensure the continuous and uninterrupted data supply from the OCEMS to CPCB and DPCC.
25. MCD shall only use PNG as a fuel in their facility.
26. MCD shall ensure deployment of qualified personnel to oversee the operation of wastewater treatment system to comply with the conditions laid down vide this consent order apart from complying with the prescribed norms.
27. MCD shall ensure that sufficient green cover should be maintained in and around their premises.
28. MCD shall produce relevant documents and reports during inspections conducted by the officials of DPCC.
29. If the CPCB or DPCC issues the Closure order against the industry, this consent order stands automatically suspended for that period.

MCD shall comply with all the recommendations of Joint Committee of CPCB and DPCC constituted by Hon'ble NGT in O.A. No. 214/2021 in letter and spirit.

This issues as per approval of the Chairman, DPCC.


EE, WMC-III

MS/811
20/12/23

01/WMCCE
01/01/2024
287

Annexure - B

DFA
(31)

**DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE ADDL. CHIEF ENGINEER (M)-1
EXECUTIVE ENGINEER (M)-57
M-16 POCKET-E: MAYUR VIHAR PHASE-II
DELHI - 110091**

PHONE No. 011-22722392 Email Id:- djb.aeem57@gmail.com

No. DJB/EE(M)-57 /2023-24/5802

Dated: -11.12.2023

Subject: - Minutes of meeting of District Advisory Committee under the Chairmanship of DM (East) on 05.12.2023 at 03.00 PM in the Chamber of DM (East), LM Bandh Shastri Nagar Delhi-110031

The meeting of advisory committee was held under the chairman ship of DM(East) on 05.12.2023 at 3.00 PM & attended by following Officers:

1. Sh. Sandeep Dutta SDM (Mayur Vihar)
2. Sh. Vinod Kumar Executive Magistrate
3. Sh. Rupin A.E (Civil)
4. Sh. U. Parveen Kumar STA-HG (CGWB)

9216/WMC-II
28/12/2023

Following Old cases on the request of DJB were discussed in meeting.

Old cases

1. **Gazipur slaughter house and livestock market:** - On the request of Deputy Director (VS) in charge Gazipur slaughter house through his letter No. GSH/MCD/2023-24/611 dated 26.10.2023 requested to extend the permission of extraction of water from the 05 Nos. bore wells functioning at Gazipur Slaughter house and livestock market for further six months. The case was placed before the advisory committee and after detailed deliberation the committee approved for extracting the ground water for operation and maintenance of Gazipur slaughter house with previous conditions up to 31.05.2024 or till commissioning of 99 nos. bore wells for which advisory committee granted permission in meeting held on 18.07.2023, whichever is earlier with conditions for submitting the monthly reports of flow meter/ piezo meter and RO / Nano filtration plant in the office of undersigned as well as in the office of DAC Chairman.

This is with approval of competent authority.

Sd/.
Executive Engineer (M)-57

Subscribed
01/01/24
A. S. Mittal
WMC-2

MSDPCC
07/01/24

MSDPCC
19/12

28/12/23

2319

32

Copy to: - for kind information pl.

1. PA to DM (East) for kind information pl.
2. The Secretary, Chairman (DPCC) deptt. Of Environment, GNCTD, 6th level,
C-Wing, Delhi Sectt. I.P Estate, New Delhi
3. Member Secretary, DPCC, 4-5 floor, ISBT Building, Kashmiri Gate, Delhi
4. Director (Panchayat), Govt. of Delhi, Room No. 12, Old Civil Supply
Building Tis Hazari, Delhi-110054
5. Superintendent hydrologist & Office -In-Charge, west Block-II, Wing -III,
Sector-1, R.K Puram New Delhi-110066
6. ACE(M)-I
7. CE(MCD), Civic Centre, Minto Road, Press Enclave, Ajmeri Gate, New
Delhi-110002
8. C.E (DDA), Chief Engineer, DDA, 16th Floor Vikas Minar, ITO, Delhi-110002
9. The President Forum for Resources and enhancement, C-8-8035, Vasant
Kunj, New Delhi-110070.
10. Secretary, Fish poultry and Egg Market B-1 pocket, Gazipur Delhi
110096.
11. Deputy Commissioner (Health) 419 Udyog Sadan Patparganj Industrial
Area Delhi-110092
12. M/F & O/C

M/m
11/12/23
Executive Engineer (M)-57

Annexure - C

Water Balance sheet of Delhi Food Processing (Meat) Complex, Ghazipur, Delhi-96
(MCD Slaughter House Ghazipur)

Daily Update ETP

Month Date	A NO. of Animal Slaughtered	C Fresh water requirement* (including washing, lairage, offal and animal washing)		D	E Total water required (KL)	F Fresh water purchased through tanker (KL)	G Recycled water of R/O Nano permeate (KL)	H Total Fresh Water (KL) (sum purchased water through tanker + recycled water of Nano)	I Reading of flow meter (outlet)	J Treated effluent (KL at Outlet)	K Gardening (KL)	L Offal Washing/Lairage & Animal Washing/Gardening (KL)	M ETP Treat Water Uses in RO/Nano Plant (KL)	N Dead Animal/Boiler/ Rendering (KL)	O MCD Tanker (KL)	P Total Water uses	Q Reject water of RO/Nano to MCD Tankers	R Balance Water (KL)
		Buffalo (@225 litre/animal)	Sheep/Goat (@42 litre/animal)															
1-Nov-23	662	1194	148950	50148	199	120	79	199	195734.89	302.58	35	51	132	41	24	283	53	20
2-Nov-23	851	1217	191475	51114	243	130	106	236	196072.73	337.84	31	57	176	40	16	320	70	18
3-Nov-23	0	930	0	39060	39	80	29	109	196208.03	135.30	23	25	48	30	8	134	19	1
4-Nov-23	752	2436	169200	102312	272	150	140	290	196647.55	439.52	43	78	234	42	24	421	94	19
5-Nov-23	810	1561	182250	65562	248	140	127	267	197025.57	378.02	34	56	212	40	24	366	85	12
6-Nov-23	747	972	168075	40824	209	110	60	170	197326.51	300.94	45	69	100	44	24	282	40	19
7-Nov-23	640	0	144000	0	144	80	39	119	197518.39	191.88	29	40	65	41	16	191	26	1
8-Nov-23	655	2284	147375	95928	243	150	121	271	197916.09	397.70	39	78	201	40	32	390	80	8
9-Nov-23	869	1059	195525	44478	240	150	107	257	198292.47	376.38	48	75	178	45	24	370	71	6
10-Nov-23	0	758	0	31836	32	60	34	94	198447.45	154.98	10	32	56	41	8	147	22	8
11-Nov-23	932	1626	209700	68292	278	150	140	290	198854.17	406.72	34	59	234	40	16	383	94	24
12-Nov-23	0	0	0	0	0	20	0	20	198909.93	55.76	10	12	0	32	0	54	0	2
13-Nov-23	728	1737	163800	72954	237	130	127	257	199319.11	409.18	67	54	212	42	24	399	85	10
14-Nov-23	901	0	202725	0	203	90	67	157	199550.35	231.24	31	24	111	39	16	221	44	10
15-Nov-23	0	0	0	0	0	20	0	20	199595.45	45.10	6	10	0	28	0	44	0	1
16-Nov-23	856	1738	192600	72996	266	120	140	260	199989.05	393.60	36	45	234	40	24	379	94	15
17-Nov-23	0	804	0	33768	34	50	12	62	200071.05	82.00	12	20	20	22	8	82	8	0
18-Nov-23	764	1799	171900	75558	247	130	133	263	200447.43	376.38	42	35	222	41	22	362	89	14
19-Nov-23	749	1097	168525	46074	215	90	126	216	200817.25	369.82	39	42	210	43	32	366	84	4
20-Nov-23	734	1128	165150	47376	213	120	89	209	201119.83	302.58	37	40	149	40	24	290	60	13
21-Nov-23	654	0	147150	0	147	70	25	95	201283.83	164.00	31	34	41	39	16	161	16	3
22-Nov-23	591	2842	132975	119364	252	120	117	237	201633.97	350.14	35	48	195	40	20	338	78	12
23-Nov-23	748	1813	168300	76146	244	130	137	267	202007.07	373.10	38	45	228	43	16	370	91	3
24-Nov-23	0	0	0	0	0	20	0	20	202055.45	48.38	0	20	0	26	0	46	0	2
25-Nov-23	657	2177	147825	91434	239	140	106	246	202374.43	318.98	34	39	177	42	16	308	71	11
26-Nov-23	866	2215	194850	93030	288	150	100	250	202744.25	369.82	39	45	167	55	40	346	67	24
27-Nov-23	0	0	0	0	0	20	0	20	202810.67	66.42	12	16	0	20	16	64	0	2
28-Nov-23	683	0	153675	0	154	80	35	115	203000.09	189.42	19	28	58	43	40	188	23	1
29-Nov-23	617	2579	138825	108318	247	150	131	281	203401.07	400.98	42	49	218	41	40	390	87	11
30-Nov-23	768	1171	172800	49182	222	120	89	209	203706.11	305.04	32	43	149	42	32	298	60	7
Total Qty. (KL)	17234	35137	3877650	1475754	5353	3090	2416	5506	-	8273.80	933	1269	4027	1162	602	7993	1611	281
Avg KL/day	749	1597	168593	64163	233	134	105	239	-	360	41	55	175	51	26	348	70	12

Note: * Specific water consumption of Buffalo (as per Re. COINDS) (M3/TLWK) - 0.5 TLWK (large buffalo), 2.1 TLWK (large Goat/Sheep)
Average weight per animal (as per APEDA) (kg): Buffalo - 450 Kg, Sheep/Goat - 20 Kg
Average potable Water consumption (litre/animal): Buffalo - 225 Litre (0.5*450)/animal, 42 Litre (2.1*20)/Sheep/goat

[Handwritten signature]

33

Office of the Addl. Director (V.S.)
Ghazipur Slaughter House, EDMC

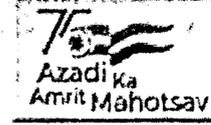
Dairy No.: 353

Date: 08/06/2022

Annexure - D

MOST URGENT

3

	<p>Municipal Corporation of Delhi Department of Veterinary services 17th Floor, Dr. S.P.M. Civic Centre J.L.N. Marg, New Delhi-110002 Ph: 011-23226722 E-Mail:directorvsmcd@gmail.com</p>	
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No. 09/DVS/SDMC/2022

Dated: 07.06.2022

This has reference to your letter dated 06.06.2022 wherein you have requested this office to supply the dung generated in the lairage and live stock markets at Ghazipur Slaughter House to the green waste management centers situated in the nearby MCD parks by your tractors & trolleys.

In reference to your above request, the Director (Horticulture)-II, MCD vide letter no. DOH-II/HQ/MCD/2022/D-129 dated 07.06.2022 (copy enclosed) has communicated that you may send the dung generated in the lairage and live stock markets at Ghazipur Slaughter House to 09 green waste management centers of M.C.D at Vivek Vihar/Geeta Colony/Mayur Vihar-II/Mayur Vihar-III/Gazipur/Mayur Vihar-I/Mayur Vihar/Bahubali Enclave/Yamuna Vihar at Parks. The Horticulture Department will use this dung for composting of Green Waste.

In view of above, you are accordingly requested to supply the dung generated in lairage and live stock market of Ghazipur Slaughter House by your tractors/trolleys no. UP-81AA-3748 and UP-11AE-5955 to nine green waste management centers of M.C.D mentioned above. It is made clear that the M.C.D shall not bear the cost of transportation of dung to the above 09 centers. You are also requested to send a daily report of the dung transported to these centers to the Veterinary Officer/In-charge Ghazipur Slaughter House, M.C.D. with a copy of the same to the Director (V.S.)-II through E-mail (directorvsmcd@gmail.com) in the Performa enclosed herewith as per Annexure "A".

Director (V.S.)-II

M/S Qureshi Int DS-MAX FNF Consortium
Slaughter House, Ghazipur
New Delhi-110096.

Copy To:

- ✓ Veterinary Officer (MCD)/In-charge GSH: to ensure disposal of dung from Ghazipur Slaughter House to the Green Waste Management Centers of MCD on daily basis.
- Director (Horticulture)-II, MCD

Copy for kind information to:

- Addl. Commissioner (Vel).
- PS to the Commissioner for information to the Commissioner please.

2220

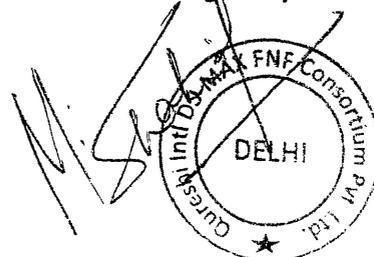
35

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi

S.No	DATE	SB 1	SB 2	SB 3	Total Volume
01	01/10/2023	10:10 Am 2:20 Pm			260 kg
	04/10/23			12:00 Pm 05 Pm	193 kg
	07/10/23	9:20 Am 01:40 Pm			263 kg
	09/10/23			11:10 Pm 04:20 Pm	208 kg
	12/10/23	10:30 Am 03:20 Pm			281 kg
	15/10/23			10:10 Am 02:20 Pm	275 kg
	19/10/23	10:35 Am 08:40 Am			289 kg
	22/10/23			9:20 Am 1:35 Pm	272 kg
	25/10/23	8:20 Am 12:40 Pm			169 kg
	27/10/23	11:40 Am 03:55 Pm			208 kg
	29/10/23			10:45 Pm 04:10 Pm	299 kg
	31/10/23	10:10 Am 01:20 Pm			235 kg

Authorized signatory

M. S. K.



2/27

2221

2128 36

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi

S.No	DATE	SB 1	SB 2	SB 3	Total Volume
	02/11/23	10:20 Am			282 kg
		1:30 Pm			
	05/11/23			11:30 Am 03:30 Pm	265 Kg
	09/11/23	9:20 Am 12:20 Pm			243 Kg
	11/11/23			10:45 Am 03:40 Pm	289 kg
	15/11/23	11:40 Am 03:10 Pm			235 Kg
	19/11/23			9:10 Am 01:10 Pm	248 Kg
	21/11/23	2:10 Pm 05:35 Pm			189 kg
	23/11/23			11:45 Am 03:49 Pm	291 Kg
	25/11/23	8:40 Am 12:30 Pm			275 Kg
	27/11/23			12:45 Pm 3:55 Pm	284 Kg
	29/11/23	10:10 Am 01:30 Pm			204 kg

Authorized signatory

M. Shahid



2128

2804 kg



293
Municipal Corporation of Delhi
Veterinary Services Department
Ghaziipur Slaughter House
Near Poultry Market, Ghaziipur, Delhi – 110096
E-mail:-slaughterhousegzp@gmail.com

Annexure - E

37

7/2/24
31/7/24

No. GSH/MCD/2023-24/797

Dated: 08/01/24

Sub: - Regarding status of Bio-Methanation Plant at Ghaziipur Slaughter House.

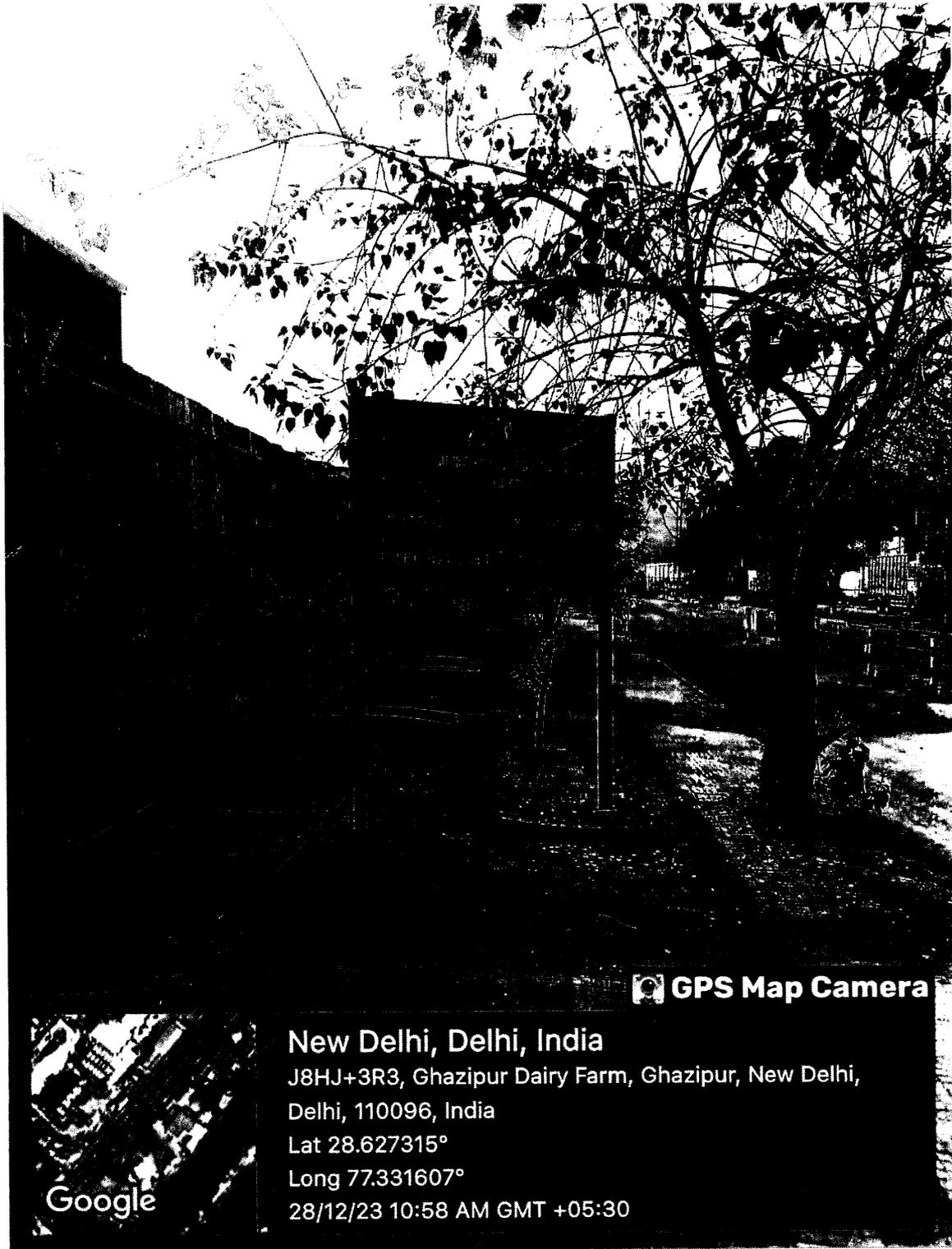
This is in reference to your letter vide No. QIDSMFNF/831/2024 dated 08.01.2024 on the subject cited above.

In this context, it is informed that the Engineering Department of MCD is in the process of establishment of Ingesta/Dung Drying Plant at Ghaziipur Slaughter House. As per information gathered from the Engineering Department of MCD, it is informed that the tenders have been floated for the 5th time and two bids have been received, which are being examined.


Dy. Director (VS)/Incharge
Ghaziipur Slaughter House

Mr. Mohd. Shahid, Plant Manager, M/s Qureshi Intl. DS-Max-FNF Consortium Pvt. Ltd., Ghaziipur Slaughter House

30



GPS Map Camera



New Delhi, Delhi, India

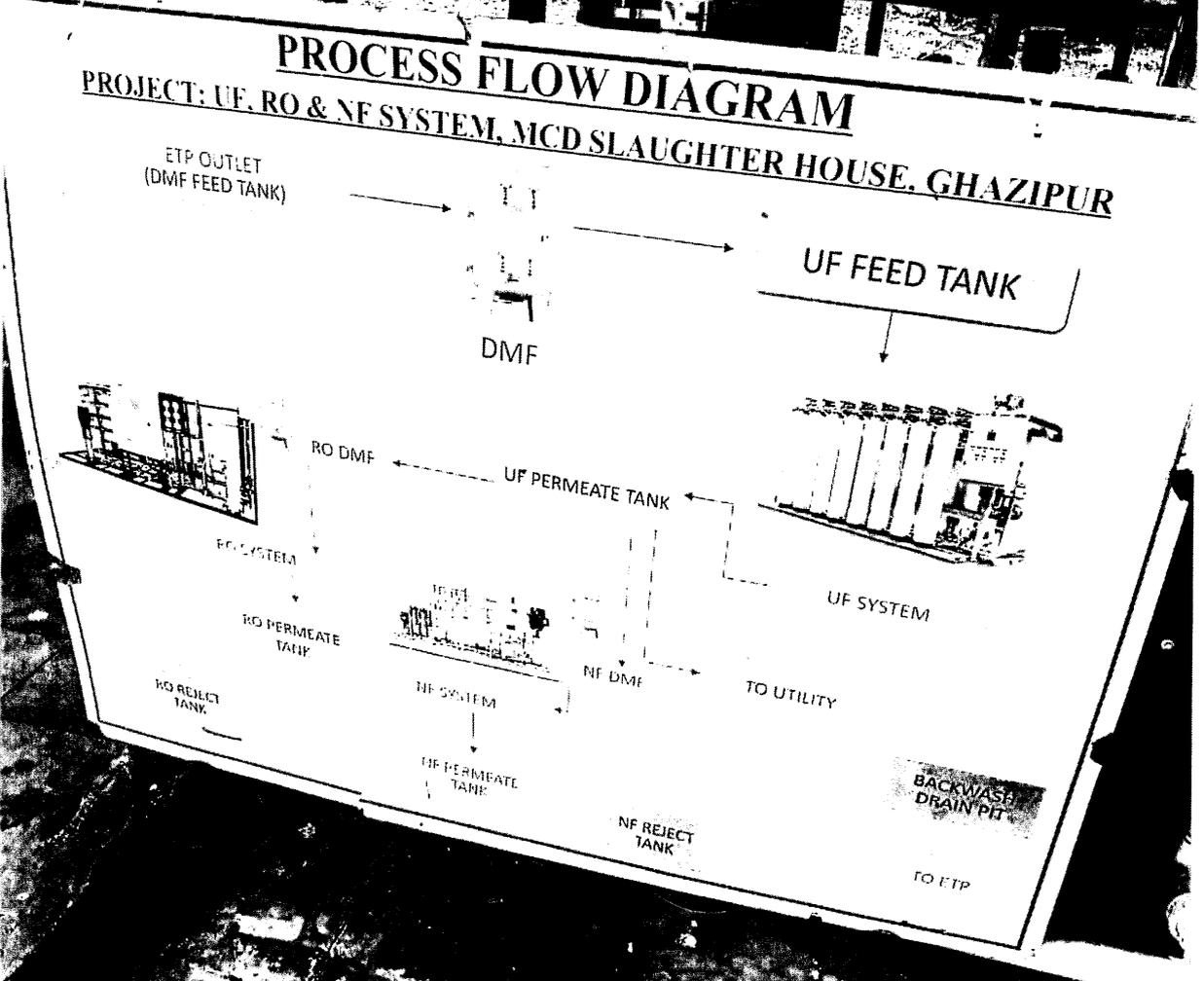
J8HJ+3R3, Ghazipur Dairy Farm, Ghazipur, New Delhi,
Delhi, 110096, India

Lat 28.627315°

Long 77.331607°

28/12/23 10:58 AM GMT +05:30

**RENDERING PLANT ENTRY GATE BYPASS (PREVIOUSLY
CLOSED)**



GPS Map Camera

Delhi, Delhi, India
 J8JJ+7H, Ghazipur Dairy Farm, Ghazipur, Delhi, 110096, India
 Lat 28.630662°
 Long 77.331144°
 28/12/23 12:36 PM GMT +05:30

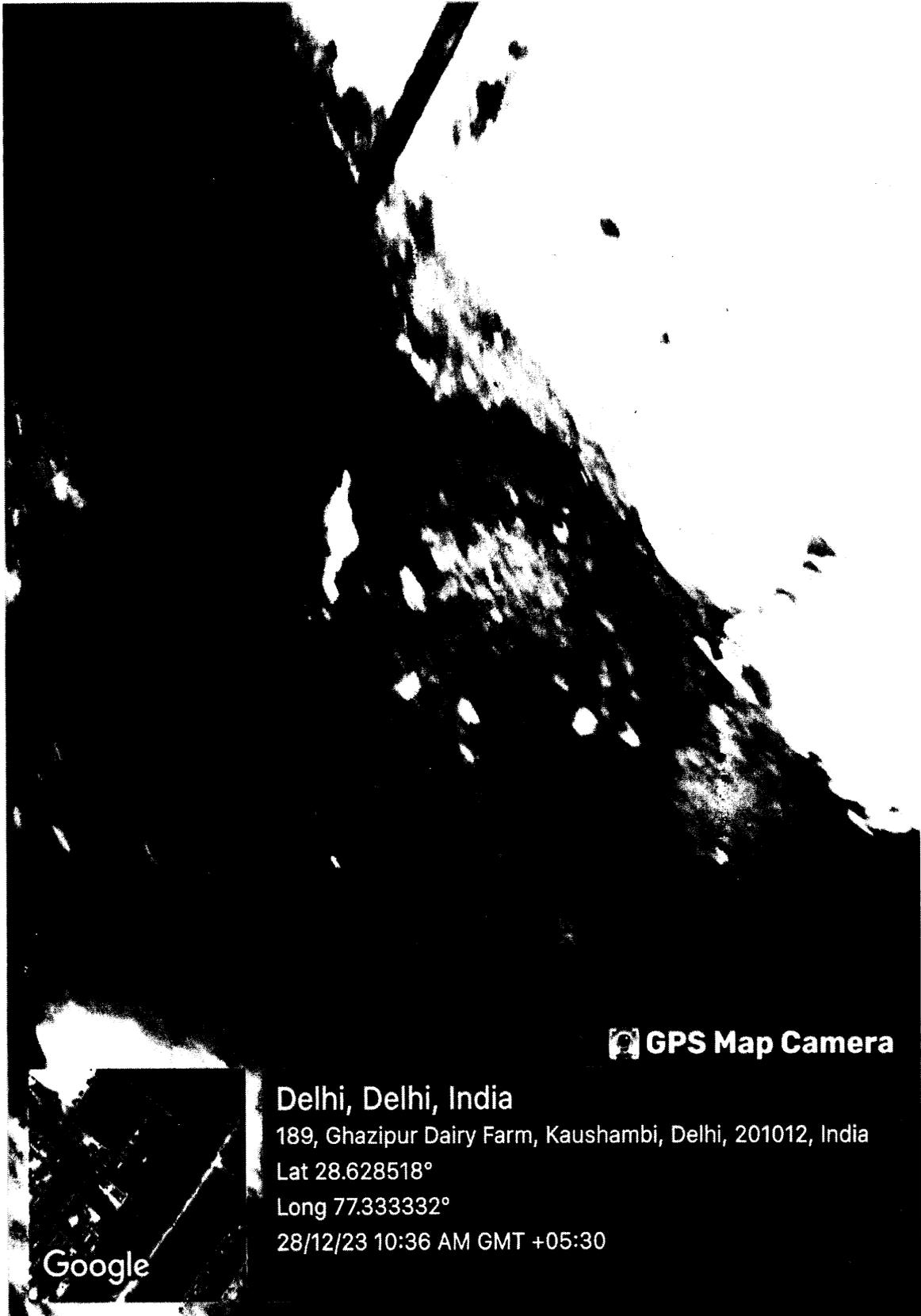
Google

RO/NANO PLANT PROCES FLOW DIAGRAM



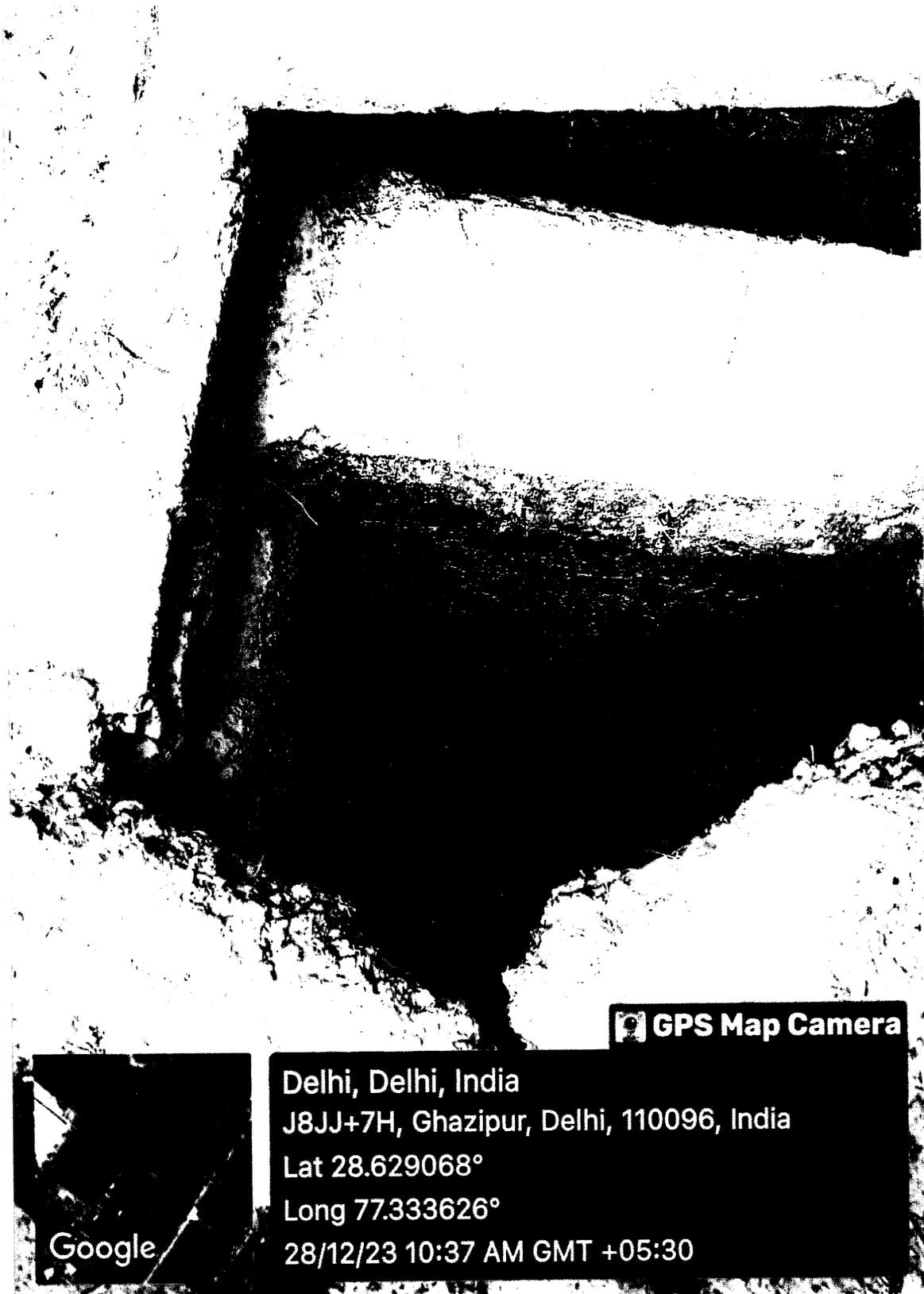
RO/NANO PLANT

46



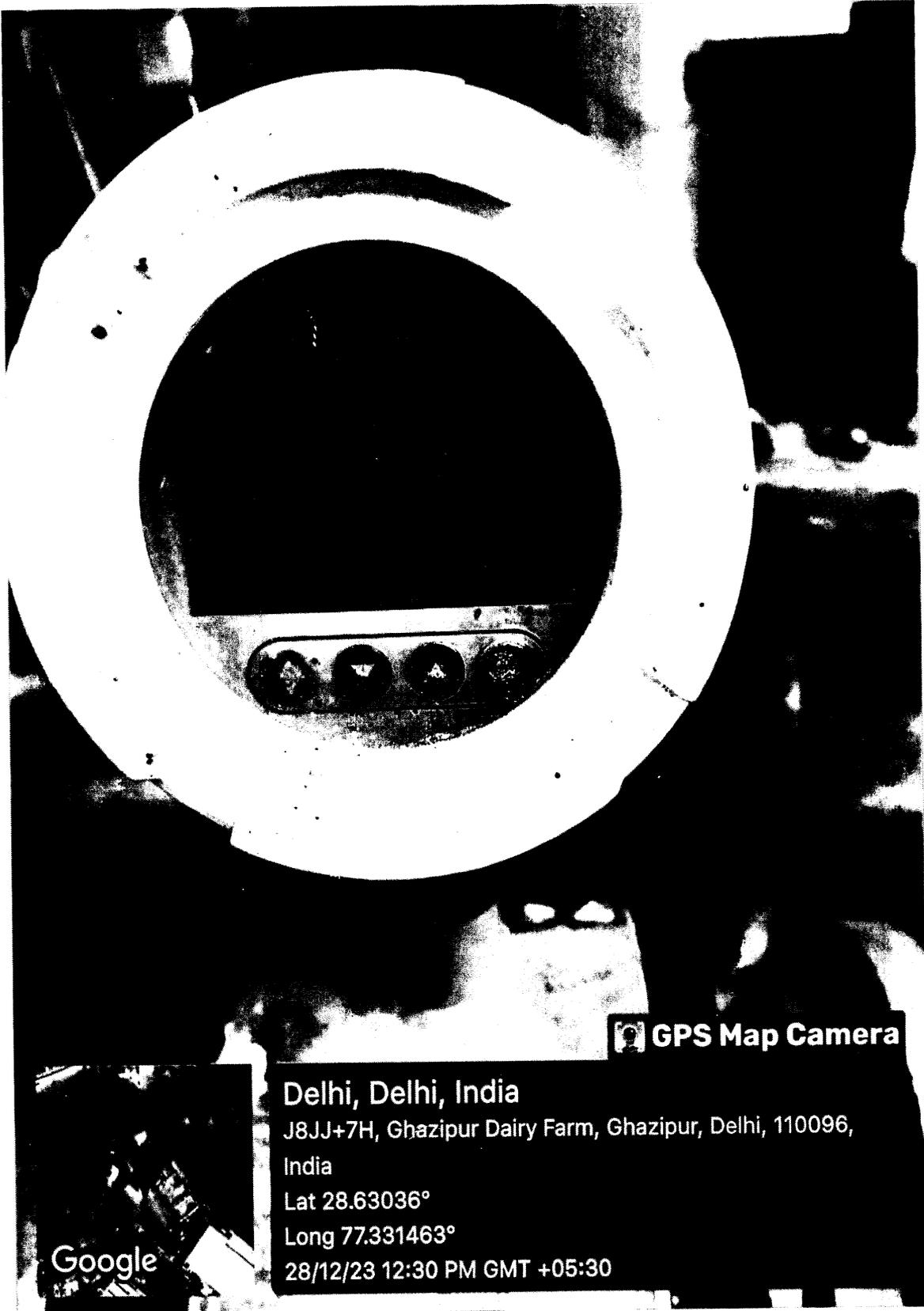
LAIRAGE RACE SIDE BYPASS (CLOSED PREVIOUSLY)

40



LAIRAGE DUMP SIDE BYPASS (CLOSED PREVIOUSLY)

43



GPS Map Camera

Delhi, Delhi, India

J8JJ+7H, Ghazipur Dairy Farm, Ghazipur, Delhi, 110096,
India

Lat 28.63036°

Long 77.331463°

28/12/23 12:30 PM GMT +05:30

Google

BOREWELL NO 1 FLOW METER

44



RENDERING PLANT (PREVIOUS BYPASS CLOSED NOW)

45



189, Ghazipur Dairy Farm, Kaushambi, Delhi,
201012, India

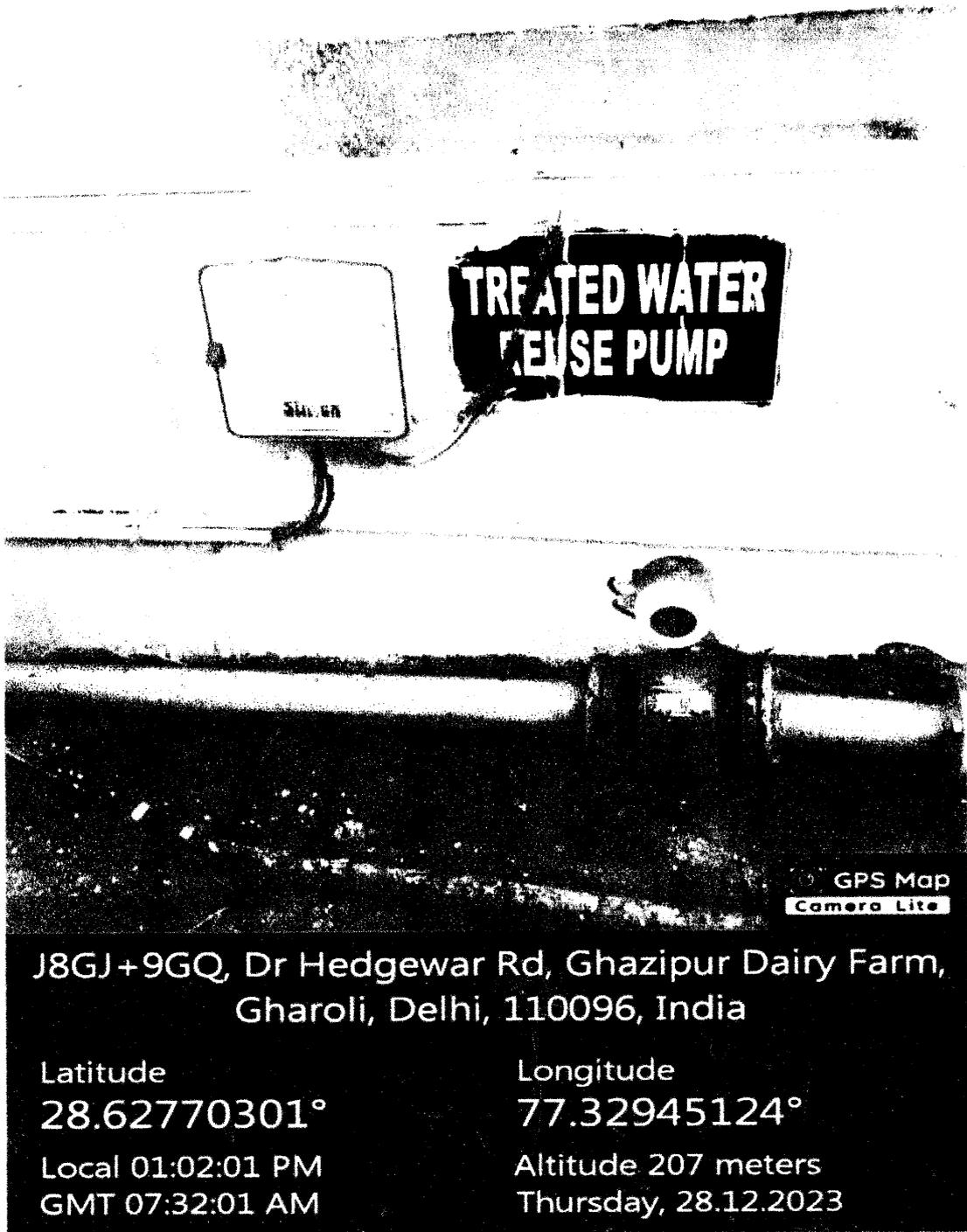
Latitude
28.62820692°

Longitude
77.33288673°

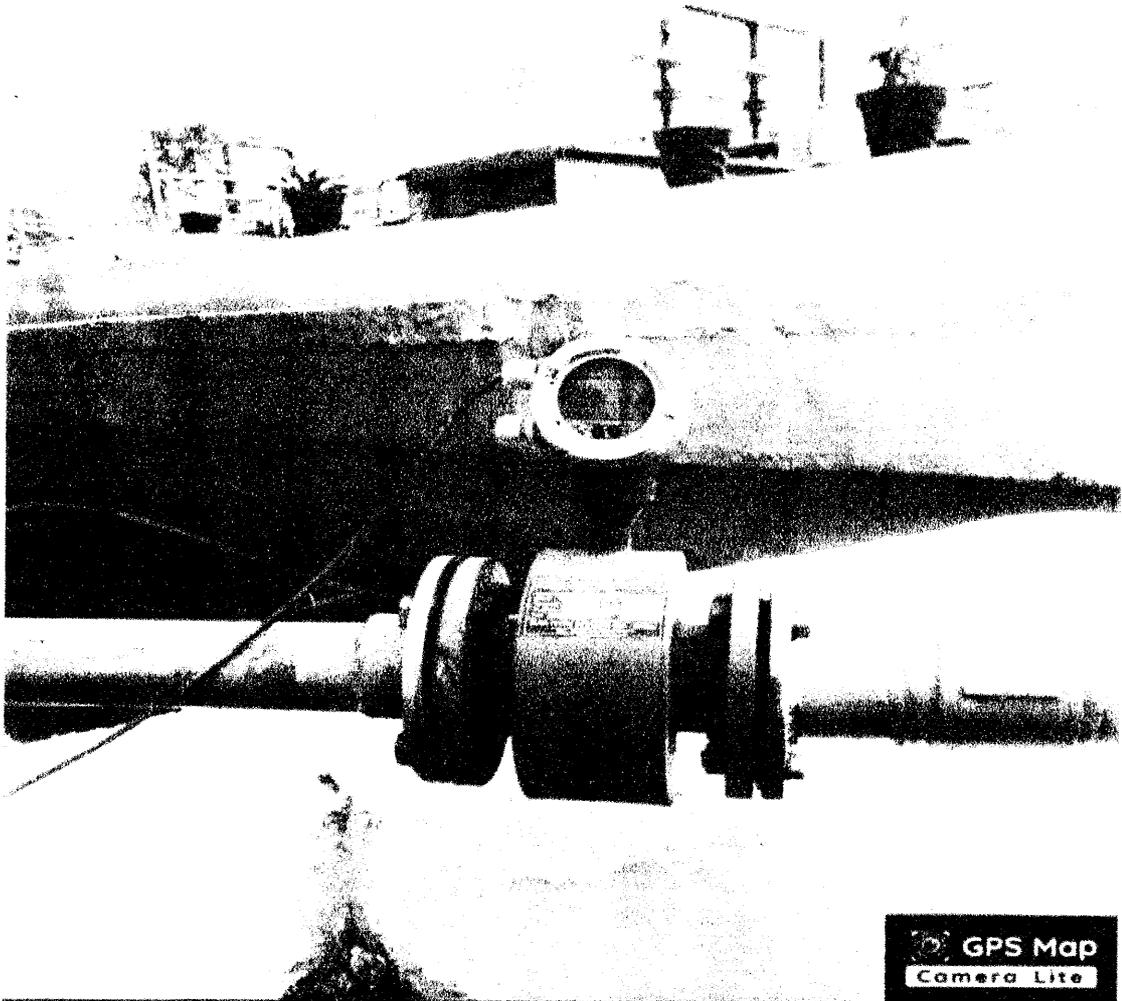
Local 01:25:21 PM
GMT 07:55:21 AM

Altitude 204 meters
Thursday, 28.12.2023

RENDERING ETP SLUDGE BEDS



TREATED WATER TANK FLOW METER



GPS Map
Camera Lite

Canten No.1 Gazipur Murag Mandi Murga Mandi
🏠🏠🏠, Ghazipur Dairy Farm, Ghazipur, Delhi,
110096, India

Latitude
28.6276721°

Longitude
77.32939866°

Local 12:57:03 PM
GMT 07:27:03 AM

Altitude 207 meters
Thursday, 28.12.2023

TREATED WATER SLF FLOW METER